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Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) NO.273/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M.

Name of the Company		M/s Aie Valley Traders Pvt Ltd		
Under Section		230 & 232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Manoj KUMAR BANTHIA ,Pcs } Applicants 12/07/2019
2. BIDISHA ACHARI ,Pcs }
3. PRITHA BOSE ,Pcs }
Pritha
Bose

ORDER

Ld. Counsels for the petitioner are present.

Heard, Reserved for order.

(Vijai Pratap Singh)
Member (J)